

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER : H.S. Ramsh Kumar Surana & 1 Another  
NAME OF THE RESPONDENTS : Anusha Shares & Securities Pvt Ltd & 3 others  
UNDER SECTION : Sec 241&242 of CA, 2013

**ORDER**

Due to paucity of time, matter is adjourned to **08.09.2021** for hearing.

  
[K. NATARAJAN]  
Deputy Registrar